

Title: Regarding passages of the National Housing Bank (Amendment) Bill, 2000 and the Major Port Trusts (Amendment) Bill, 2000.*H

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Housing Bank (Amendment) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 10th May, 2000."
- ii. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Major Port Trusts (Amendment) Bill, 2000 which has been passed by the Rajya Sabha at its sitting held on the 10th May, 2000."

Sir, I also lay on the Table the National Housing Bank (Amendment) Bill, 2000 and the Major Port Trusts (Amendment) Bill, 2000 as passed by Rajya Sabha on the 10th May, 2000.

स्भापति महोदय : अस्दन की कर्वाही कल 11 बजे तक के लिए स्थगित की जाती है।

1920 बजे

तत्पश्चात् लोक सभा बृहस्पतिवार, 11 मई, 2000/21 वैशाख, 1922(शक)

के पूर्वाह्न 1100 बजे तक के लिए स्थगित हुई।

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